Declaration of Assets and Liabilities

Year 2022

I Azmatun Nisha son/daughter/wife	of Tahir Hassan Rizvi,
Aged 30 years, belonging to	Bihar Legislative Assembly Secretariat
Service and presently working as	Library Assistant
give herein below the details of the	assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant Tahir hassan Rizvi(Father)	Dependant Zahana khatoon (Mother)	Dependa nt-3 Etc. Name
(i)	Cash	₹ 5000/-	NOT APPLICABLE	NIL	NIL/	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 10,000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL -	NIL .
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF:- ₹ 71,402 LIC :- ₹ 9428(Premium) Mutual Fund:- ₹ 67,000 PNB Met life ins.:- ₹ 15,439	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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A. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2022
(a)	(i) Loans from Banks	NIL	NIL
(-)	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	A.NO. :- 287733630201221	
	the assessment year upto which Income Tax Return filed. Give also Permanent	A.Y. 2021-22	NOT APPLICABLE
	Account Number (PAN)]	BAJPN2276B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No.

110124056368

Gender

FEMALE

Date of Birth

01/01/1992

Class/Group

Cadre

Bihar Legislative Assembly Secretariat

Home District

Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee:Azmatun Nisha......

Place: Patna

Designation: Library Assistant

Date: A Feb 22

Department: Bihar Legislative Assembly Library

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single

side) in prescribed format.

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